

ITEM NO.9 Court 3 (Video Conferencing) SECTION XVII-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s).5785/2019

IREQ GRACE REALTECH PVT. LTD.

Appellant(s)

VERSUS

ABHISHEK KHANNA & ORS.

Respondent(s)

(WITH IA No. 100729/2019 - EX-PARTE STAY, IA No. 37271/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 176079/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 100728/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 7615/2019 (XVII-A)

(WITH IA No. 139576/2019 - EX-PARTE STAY, IA No. 139572/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 8482/2019 (XVII-A)

(WITH IA No. 141572/2019 - EX-PARTE STAY, IA No. 142191/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 141573/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 8480/2019 (XVII-A)

(WITH IA No. 152260/2019 - EX-PARTE STAY, IA No. 152264/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 7975/2019 (XVII-A)

(WITH IA No. 150940/2019 - EX-PARTE STAY, IA No. 153717/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 150938/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 8785-8794/2019 (XVII-A)

(WITH IA No.157046/2019-CONDONATION OF DELAY IN FILING and IA No.157048/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.157051/2019-STAY APPLICATION and IA No.157047/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 8454/2019 (XVII-A)

(WITH IA No. 164741/2019 - APPLICATION FOR RECTIFICATION, IA No.

160568/2019 - EX-PARTE STAY, IA No. 160566/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 160570/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 9139/2019 (XVII-A)  
(WITH IA No.174781/2019-EX-PARTE STAY and IA No.174779/2019-CONDONATION OF DELAY IN FILING APPEAL and IA No.174780/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 9216/2019 (XVII-A)  
(WITH IA No.176575/2019-CONDONATION OF DELAY IN FILING and IA No.176586/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.176589/2019-EX-PARTE STAY and IA No.176582/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 9638/2019 (XVII-A)  
(WITH IA No.189383/2019-CONDONATION OF DELAY IN FILING and IA No.189386/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.189384/2019-EX-PARTE STAY and IA No.189385/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 3064/2020 (XVII)  
(WITH IA No.85428/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.85427/2020-STAY APPLICATION)

Date : 09-12-2020 These appeals were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MS. JUSTICE INDU MALHOTRA  
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Appellant(s) Mr. Chander Uday Singh, Sr. Adv.  
Mr. Mahesh Agarwal, Adv.  
Mr. Rishi Agrawala, Adv.  
Mr. Abhimanyu Bhandari, Adv.  
Mr. Anshuman Srivastava, Adv.  
Mr. Sameer Chaudhary, Adv.  
Mr. Divyang Chandiramani, Adv.  
Mr. Shaishir Divatia, Adv.  
Mr. Aarush Bhatia, Adv.  
for Mr. E. C. Agrawala, AOR

Mr. Piyush Singh, Adv.  
Mr. Aditya Parolia, Adv.  
Mr. Akshay Srivastava, Adv.  
Mr. Nithin Chandran, Adv.  
Mr. Prateek Vats, Adv.  
Mr. Rajesh Kumar, Adv.  
Mr. Gaurav Goel, AOR

For Respondent(s) Mr. A.R.Takkar, Advocate  
Mr. Amarjeet Kumar, Advocate

**Ms. Shriya Takkar, Advocate**  
**Mr. A. Venayagam Balan, AOR**

**Mr Deepak Kumar Khushalani Advocate**  
**Mr Santosh Kumar Pandey AOR**

**Mr. Yashraj Singh Deora, AOR**  
**Ms. Sonal Mashankar, Adv.**  
**Ms. Shivangi Sud, Adv.**  
**Mr. Shyam Agarwal, Adv.**

**Mr. Abhishek Birthray, Advocate**  
**Mr. Adeem Ahmed, Advocate**  
**Mr. Sumit R Sharma, AOR**

**Mr. Rajiv Raheja, AOR**

**Mr. Gopal Jha, AOR**

**Mr. Anil Grover ,Sr. AAG HARYANA**  
**Ms. Noopur Singhal, Advocate**  
**Mr. Rahul Khurana, Advocate**  
**Mr. Satish Kumar, Advocate**  
**Mr. Subas Ray Advocate**  
**Mr. Sanjay Kumar Visen, AOR**

**UPON hearing the counsel the Court made the following**  
**O R D E R**

- 1 We have heard Mr Chander Uday Singh, learned Senior Counsel, with Mr Abhimanyu Bhandari, learned counsel, appearing on behalf of Ireo Grace Realtech Pvt Ltd and Mr A R Takker, Mr Deepak Kumar Khushalani, Mr Yashraj Singh Deora, Mr Abhishek Birthray, Mr Rajiv Raheja and Mr Piyush Singh, learned counsel appearing on behalf of the flat buyers.
- 2 Judgment reserved.
- 3 Written submissions, if any, shall be emailed to the Court Master on the email indicated in the cause list on or before 16 December 2020.

**(SANJAY KUMAR-I)**  
**AR-CUM-PS**

**(SAROJ KUMARI GAUR)**  
**COURT MASTER**